

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.213 - **Appeal/8(AHM)2022**

With

ITEM No.214 - **IA/66(AHM)2023**

Proceedings under Section 252(1) of Co. Act, 2013

IN THE MATTER OF:

Registrar of Companies , Gujarat
V/s

.....**Applicant**

Maharshi Management Services Pvt Ltd & Ors

.....**Respondent**

Order delivered on: 16/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Vipal Solanki, Adv. a.w Rupa Sutar, Dy. RoC

For the Respondent : Mr. Dinesh Pathak for R1

ORDER

Appeal/8(AHM)2022 & IA/66(AHM)2023

Ld. Counsel for the RoC seeks time to file reply.

List for further consideration on 04.07.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)